

पचवर्षीय योजना को पूरा करने के लिए, योजना आयोग को 300 करोड़ रुपए की धनराशि के बारे में बिहार सरकार से कोई अनुरोध प्राप्त नहीं हुआ है।

(ख) प्रश्न उपस्थित नहीं होता।

**Assistant Examiners in M.I. Directorate of Army Headquarters**

1428. SHRI K. LAKKAPPA: Will the Minister of DEFENCE be pleased to state:

(a) whether a number of representations have recently been made by the Assistant Examiners working in the MI Directorate of Army Headquarters against the prevailing stagnation in their service and the present procedure of *ad hoc* appointments and promotions made there; and

(b) whether any steps have been taken to remove the grievances of those personnel by providing better avenues of promotion in that cadre; if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) Five Assistant Examiners have represented that prospects of departmental promotion for Assistant Examiners be improved.

(b) Their representations are under examination.

**खादी भवन के कर्मचारियों के लिये उपदान की सुविधा**

1429. श्री हीरा लाल डोडा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खादी भवन, नई दिल्ली के कर्मचारियों को उपदान की सुविधा प्राप्त है ;

(ख) यदि हा, तो किस तिथि से ; और

(ग) क्या खादी तथा ग्रामोद्योग आयोग ने इस बारे में अपने कोई अलग नियम बनाए हैं ?

उद्योग मंत्रालय में राज्यमंत्री (श्री ए० पी० शर्मा) : (क) से (ग). खादी तथा ग्रामोद्योग आयोग ने खादी तथा ग्रामोद्योग आयोग कर्मचारी (उपदान) विनियम, 1975 नामक विनियम बनाये हैं जो 1 अप्रैल, 1967 से लागू हैं। ये नियम निम्नलिखित वर्गों के कर्मचारियों को छोड़ कर आयोग के व्यवसायिक कर्मचारियों सहित नियमित तथा अस्थायी संस्थानों के पूर्णकालिक कर्मचारियों पर लागू होते हैं :—

(1) कमी कमी काम पर लिए जाने वाले (कैजुअल) कर्मचारियों पर।

(2) प्रतिनियुक्त पर आये सरकारी कर्मचारी तथा अन्य कर्मचारियों पर ;

(3) अनुबन्धित आधार पर लिये गये कर्मचारियों पर ;

(4) मिजिल् (अप्रेटिस) तथा प्रशिक्षु कर्मचारियों पर ;

(5) पुनः नियुक्त किये गये कर्मचारियों पर ;

(6) आयोजना सम्बन्धी कर्मचारियों पर ;

(7) अवैतनिक कर्मचारियों पर ;

(8) दैनिक भत्ते पर लगे कर्मचारियों पर ;

(9) किसी अन्य श्रेणी के कर्मचारियों पर जिन्हे इन नियमों के अंतर्गत के लाभ से वंचित रखा गया है।

उपर्युक्त वर्गों के कर्मचारियों के प्रतिरक्त खादी भवन, नई दिल्ली के कर्मचारियों को

की उपर्युक्त नियम के अन्तर्गत उपदान के नाम प्राप्त हैं।

#### Freedom Fighters getting Pension by Fraudulent Means

1430. KUMARI KAMLA KUMARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of complaints received from the public against persons getting pension from the Government as freedom fighters by fraudulent means;

(b) whether Government have conducted any enquiry into those complaints; and

(c) if so, the number of cases examined and the result of the enquiry thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Upto 15-8-1976, complaints in 4383 cases against the grant of pension to freedom fighters who are not eligible for the same under the Scheme, have been received.

(b) and (c). The complaints received are examined in consultation with the State Government/U.T. Admn. concerned wherever necessary. So far, pension has been cancelled in 148 cases, restored in 292 cases and suspended in 2925 cases pending further investigation.

#### Functioning of Bose Institute, Calcutta

1431. SHRI B. K. DASCHOU DHURY: Will the Minister of PLANNING be pleased to state:

(a) whether Government have received large number of complaints against functioning of the Bose Institute at Calcutta; and

(b) if so, the nature of such complaints and action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) and (b). A number of complaints on administrative and financial matters received against the Bose Institute, were investigated by a team of officers of the Department of Science and Technology. The complaints were found to be generally vague and unsubstantiated. The procedural and administrative measures recommended by the team are being implemented.

#### 20-Point Programme Implementation Committees

1432. SHRI BHOGENDRA JHA: Will the Minister of PLANNING be pleased to state:

(a) whether 20-point Programme Implementation Committees in various States at State and District levels include representatives of the like-minded parties as the ruling Congress, the C.P.I. and others; and

(b) if so, facts thereabout, State-wise and Union territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) and (b). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-11216/76].

#### Setting up of an Atomic Power Station in Western Region

1433. SHRI PATEHSINGHRAO GAEKWAD: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the Site Selection Committee, visited the State of Gujarat on a number of occasions to select a suitable site for the setting up of an atomic power station in the Western region; and